

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 23rd May, 2017

No. HC.VII-167 (Pt.-I)/2014/ 2407 /A: On recommendation of the Judicial Academy, Assam, Hon'ble the High Court has been pleased to direct the following staff of the Subordinate Judiciary to attend a 2 (two) days ICT and Court Management Training Programme, scheduled to be held on 10th & 11th June, 2017 in the Conference Hall of the Judicial Academy, Assam, Gauhati High Court, Guwahati, 1st Floor (Old Block) --

Sl. No	Name	Designation	Establishment	District
1	MR. GUNINDRA NATH DAS	LDA	MACT	BARPETA
2	MR. INDRA MOHAN PATOWARY	UDA	CHIEF JUDICIAL MAGISTRATE	BARPETA
3	MR. SARANGA BARMAN	UDA	FAMILY COURT	BARPETA
4	MR. SUKUR ALI	UDA	DISTRICT & SESSIONS JUDGE	BARPETA
5	MS. UTPALA CHOUDHURY	LDA	DISTRICT & SESSIONS JUDGE	BONGAIGAON
6	MR. ABHISHEK CHAKRABORTY	LDA	DISTRICT & SESSIONS JUDGE	CACHAR
7	MR. JOYANTA KR. PATOA	UDA	CHIEF JUDICIAL MAGISTRATE	CACHAR
8	MS. SHRABANI DUTTA	LDA	FAMILY COURT	CACHAR
9	MR. ARUP KUMAR DEY	UDA	INDUSTRIAL TRIBUNAL	CACHAR
10	MR BIMALENDU KEMPRAI	COPYIST	MACT	CACHAR
11	MR. KUSHAL K BRAHMA	LDA	CHIEF JUDICIAL MAGISTRATE	CHIRANG
12	MR. UTTAM KUMAR DAS	LDA	DISTRICT & SESSIONS JUDGE	CHIRANG
13	MR. HARIDEV DAS	ACCOUNTS ASST	DISTRICT & SESSIONS JUDGE	DARRANG
14	MR PANKAJ DAS	LDA	CHIEF JUDICIAL MAGISTRATE	DARRANG
15	MR. BIDYA BORSAIKIA	UDA	CHIEF JUDICIAL MAGISTRATE	DHEMAJI
16	MR. LELIN CHUTIA	LDA	DISTRICT & SESSIONS JUDGE	DHEMAJI
17	MR. KARTIK CH. ROY	UDA	CHIEF JUDICIAL MAGISTRATE	DHUBRI
18	MR. CHIRADIP SARKAR	UDA	MACT	DHUBRI

19	MR. SUNILAM DEB ADHIKARY	ACCOUNTS ASST	DISTRICT & SESSIONS JUDGE	DHUBRI
20	MR. ASLAM KHAN	LDA	DISTRICT & SESSIONS JUDGE	DIBRUGARH
21	MR. ARINDAM ROY	TYPIST	LABOUR COURT	DIBRUGARH
22	MR. NITEN CHETIA	UDA	CHIEF JUDICIAL MAGISTRATE	DIBRUGARH
23	MR. ASM RAFIQU L ISLAM	UDA	DISTRICT & SESSIONS JUDGE	GOALPARA
24	MR. GAUTAM GOSWAMI	LDA	DISTRICT & SESSIONS JUDGE	GOLAGHAT
25	MR. BIKROM BORA	LDA	CHIEF JUDICIAL MAGISTRATE	GOLAGHAT
26	MR. SADHAN KUMAR SINHA	ACCOUNTS ASST.	DISTRICT & SESSIONS JUDGE	HAILAKANDI
27	MR. JAGATJYOTI PAUL	LDA	CHIEF JUDICIAL MAGISTRATE	HAILAKANDI
28	MR. SANJOY KALITA	UDA	CHIEF JUDICIAL MAGISTRATE	JORHAT
29	MR. DEBOJIT BORAH	LDA	DISTRICT & SESSIONS JUDGE	JORHAT
30	MR. BHASKAR JYOTI PEGU	UDA	DISTRICT & SESSIONS JUDGE	KAMRUP, AMINGAON
31	MS. PALLABI KAKATI	LDA	CHIEF JUDICIAL MAGISTRATE	KAMRUP, AMINGAON
32	MR. AMIT KUMAR NATH	LDA	ADDL CBI COURT NO. 1	KAMRUP (M)
33	MR. RAMEN KALITA	UDA	INDUSTRIAL TRIBUNAL, GUWAHATI	KAMRUP (M)
34	MR. PARTHA PRATIM SARMA	LDA	DISTRICT & SESSIONS JUDGE	KAMRUP(M)
35	MS. PRANALI BHATTACHARJEE	LDA	CHIEF JUDICIAL MAGISTRATE	KAMRUP (M)
36	MS. MINATI DAS	NAZIR	FAMILY COURT NO. I, GUWAHATI	KAMRUP (M)
37	MR. FAKHRUL HASAN AL AMIN	LDA	FAMILY COURT NO. III, GUWAHATI	KAMRUP (M)
38	MS. PRANAMI MISHRA BHAGABATI	LDA	ADDL CBI COURT NO. 3	KAMRUP (M)
39	MR. RUPAM KALITA	COPYIST	MACT NO. 2, GUWAHATI	KAMRUP (M)
40	MR. PRADIP KALITA	ACCOUNTANT	MACT NO.3, GUWAHATI	KAMRUP (M)
41	MR. SIRAJUL ALAM TALUKDAR	UDA	SPECIAL JUDGE, ASSAM	KAMRUP(M)
42	MR. RANJIT KALITA	UDA	SPECIAL JUDGE, CBI	KAMRUP(M)
43	MR. AKSHAY BHUYAN	COPYIST	DESIGNATED COURT	KAMRUP(M)

44	MR. MRINAL DAS	LDA	DISTRICT & SESSIONS JUDGE	KARIMGANJ
45	MR. KUNJA BIHARI ROY	UDA	DISTRICT & SESSIONS JUDGE	KOKRAJHAR
46	MR. KHANIRUP DUTTA	LDA	CHIEF JUDICIAL MAGISTRATE	KOKRAJHAR
47	MR. MRIDUL KUMAR SARMA	LDA	DISTRICT & SESSIONS JUDGE	MORIGAON
48	MR. RAM KRISHNA BISWAS	COPYIST	CHIEF JUDICIAL MAGISTRATE	MORIGAON
49	MR. PRANAB JYOTI NATH	COPYIST	DISTRICT & SESSIONS JUDGE	NAGAON
50	MR. APURBA KUMAR SARMAH	UDA	CHIEF JUDICIAL MAGISTRATE	NAGAON
51	MR. AJIT KUMAR DEKA	LDA	DISTRICT & SESSIONS JUDGE	NALBARI
52	MR. HEMANTA DEKA	LDA	CHIEF JUDICIAL MAGISTRATE	NALBARI
53	MR. DHANKAN DUTTA	LDA	MACT	NALBARI
54	MR. DHIREN DAS	ACCOUNTANT	DISTRICT & SESSIONS JUDGE	NORTH LAKHIMPUR
55	MR. SANDEEPP SAIKIA	LDA	CHIEF JUDICIAL MAGISTRATE	SIVASAGAR
56	MS. SWAPNA GOGOI	ACCOUNTANT	DISTRICT & SESSIONS JUDGE	SIVASAGAR
57	MS. KARABI BORAH	UDA	MACT	SONITPUR
58	MR. KESHAB BARUAH	LDA	CHIEF JUDICIAL MAGISTRATE	SONITPUR
59	MS. TULU BANIK	UDA	DISTRICT & SESSIONS JUDGE	SONITPUR
60	MS. JYOTI MOYEE BORKOTOKY	UDA	DISTRICT & SESSIONS JUDGE	TINSUKIA
61	MR. PALASH GOGOI	LDA	CHIEF JUDICIAL MAGISTRATE	TINSUKIA
62	MR. SURUJ SUTRADHAR	LDA	DISTRICT & SESSIONS JUDGE	UDALGURI
63	MR. SASANKA SEKHAR CHAKRABORTY	LDA	CHIEF JUDICIAL MAGISTRATE	UDALGURI

Further, following Systems Officers / Systems Assistants are also directed to attend the aforesaid training programme-

SI No.	Name	Designation	Judicial District
1	MANISUDDIN MANSURI	SYSTEMS OFFICER	BONGAIGAON
2	ASHIM SHARMA	SYSTEMS ASSISTANT	BARPETA
3	RAKTIM BARUAH	SYSTEMS OFFICER	CHIRANG

4	RAJIB SAHARIAH	SYSTEMS OFFICER	DARRANG
5	REJAUL PATHAN	SYSTEMS OFFICER	DHEMAJI
6	DURJOY KR. NATH	SYSTEMS OFFICER	DHUBRI
7	YUGA SUNDER GOGOI	SYSTEMS OFFICER	DIBRUGARH
8	MRINAL KANTI DAS	SYSTEMS OFFICER	GOALPARA
9	JUGANTA JARADHARA	SYSTEMS OFFICER	GOLAGHAT
10	DHRUBA JYOTI SAIKIA	SYSTEMS OFFICER	HAILAKANDI
11	MANJUL KUMAR NATH	SYSTEMS OFFICER	JORHAT
12	KISHORE TALUKDAR	SYSTEMS OFFICER	KAMRUP (METRO)
13	DEEPTI DHADUMIA	SYSTEMS OFFICER	KAMRUP, AMINGAON
14	PRABAL MEDHI	SYSTEMS OFFICER	KOKRAJHAR
15	MOHAMMED BILAL	SYSTEMS OFFICER	KARIMGANJ
16	MAHBUB ALI AHMED	SYSTEMS OFFICER	MORIGAON
17	MASHIDUL ALAM	SYSTEMS ASSISTANT	NAGAON
18	SAMARJIT BAISHYA	SYSTEMS OFFICER	NALBARI
19	BASANTA PARAJULI	SYSTEMS ASSISTANT	NORTH LAKHIMPUR
20	ASHIT DUTTA	SYSTEMS OFFICER	SILCHAR
21	JITUL BORAH	SYSTEMS OFFICER	SIVASAGAR
22	DHRUBAJYOTI BORA	SYSTEMS OFFICER	TEZPUR
23	ABHIJIT BORA	SYSTEMS ASSISTANT	TINSUKIA
24	KABITA DEKA	SYSTEMS ASSISTANT	UDALGURI

The nominated participants are to attend the programme, as per the programme schedule, attached herewith.

Details regarding accommodation etc. will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/ 2408-2427 /A dated 23.05.2017
Copy forwarded for information and necessary action to:

1. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

The District & Sessions Judges are requested to cause circulation of the Notification amongst the nominated staff of his / her respective establishments.

The District & Sessions Judges are further requested to cause circulation of the Notification amongst the nominated staff of the establishment of MACT / Family Court / Labour Court / Industrial Tribunal / CBI Court in their respective Districts, through his / her good office.

4. The Member, MACT, Barpeta / Cachar, Silchar / Dhubri / No. 2 & 3, Kamrup (M), Guwahati / Nalbari / Sonitpur, Tezpur.
5. The Principal Judge, Family Court, No. 1 & 2, Kamrup, Guwahati / Barpeta / Cachar, Silchar.
6. The Special Judge, Assam, Guwahati
7. The Judge, Designated Court, Assam, Guwahati
8. The Presiding Officer, Labour Court, Dibrugarh.
9. The Presiding Officer, Industrial Tribunal, Kamrup, Guwahati / Cachar, Silchar.
10. The Special Judge, CBI, Assam & Judge, NIA, Assam, Guwahati
11. The Special Judge, CBI, Addl. Court No. 1 & 3, Assam, Guwahati.
12. The Chief Judicial Magistrate, Kamrup (M), Guwahati / Kamrup, Amingaon / Barpeta / Nalbari / Darrang, Mangaldoi / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Dhemaji / Dibrugarh / Tinsukia / Sivasagar / Jorhat / Golaghat / Nagaon / Morigaon / Cachar, Silchar / Karimganj / Hailakandi / Dhubri / Goalpara / Kokrajhar / Bongaigaon / Udalguri / Chirang, Kajalgaon.

He / she is requested to circulate the Notification amongst the nominated staff of his / her respective establishments.

13. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
14. The Research Officer, Judicial Academy, Assam.
15. The Administrative Officer, Judicial Academy, Assam.
16. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
17. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

23.5.19
Registrar (Judicial)



JUDICIAL ACADEMY, ASSAM & NEJOTI

SCHEDULE FOR ICT & COURT MANAGEMENT PROGRAMME FOR SYSTEMS OFFICERS AND STAFF OF DISTRICT JUDICIARIES

DATE: 10.06.2017 & 11.06.2017

Venue: -
DAY 1

9.00 A.M. TO 9.30 A.M	REGISTRATION AND BREAKFAST
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WORKING SESSION

TIME	TOPIC	RESOURCE PERSONS
9.30 A.M TO 10.00 A.M	NJDG	Ms. Aparna Ajitsaria Registrar (Judicial) & IT, Gauhati High Court
10.00 A.M TO 11.15 A.M	Role of ICT in Courts, Cloud Computing & Digitization in coming years	Mr. Deepak Goswami State Informatics Officers, NIC, Assam
11.15 A.M TO 01.00 P.M	Open Source Technologies for Courts, Digitization and Cloud Computing, Linux System Administration	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai
01.00 P.M TO 02.00 P.M	LUNCH	
2.00 PM TO 3.20 PM	Network Administration, Web Server	Resource Person from Computer & Communication Centre, IIT Guwahati
03.20 PM TO 03.30 PM	TEA BREAK	
03:30 PM TO 04:20 PM	Classification of files, track system, maintenance of various registers	Mr. S.P. Moitra, Faculty, Judicial Academy, Assam
04:20 PM TO 5.00 PM	Hands on file tracking system	Bikash Sharma, Programmer, Gauhati High Court
5.00 PM TO 5.50 PM	Open Discussion on Case Information System, Display of Inventory Management System, Online Display	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai & NIC eCourts Project Coordinator



JUDICIAL ACADEMY, ASSAM & NEJOTI

SCHEDULE FOR ICT & COURT MANAGEMENT PROGRAMME FOR SYSTEMS OFFICERS AND STAFF OF DISTRICT JUDICIARIES

DAY 2 WORKING SESSION

TIME	TOPIC	RESOURCE PERSONS
09.30 A.M TO 11.30 A.M	Hands on www.finassam.in for Salary and Bill preparation, NSDL CRA Mobile App	Resource Persons from Finance Department, Govt. of Assam
11.30 A.M TO 11.45 A.M	TEA BREAK	
11.45 A.M TO 01.00 P.M	Linux System Administration cont. with Desktop utilities (Libre Office), Database Administration (MySQL & PostgreSQL)	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai
01.00 P.M TO 01.45 P.M	LUNCH	
01:45 PM TO 02.30 PM	Database Administration (MySQL & PostgreSQL) cont., open discussion on problems faced in regular system administration in Courts & Offices	Mr. Ramachandran S Scientist-E Open Technology Centre, NIC Chennai.
02:30 PM TO 03.30 PM	Wireless Networks for Remote & Rural Connectivity	Dr. Iftexhar Hussain, Associate Professor, Department of Information Technology, NEHU, Shillong

CONCLUDING SESSION

03:30 PM TO 03.40 PM	Concluding Remarks	Mr. Kuntal Sarma Pathak, Central Project Co-Ordinator, Ecourts project
03.40 PM TO 4.00 PM	Distribution of Certificates	